

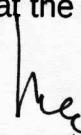
OFFICE OF THE DISTRICT AND SESSIONS JUDGE, GURDASPUR

TENDER NOTICE

Group-wise bids are invited from the interested parties for the purchase of old furniture, lying with this office, in sealed covers on or before **18.11.2014**, till 3.00 p.m. alongwith Demand Draft of Rs.500/- (Rupees five hundred only), as non-refundable bid fee, for each group, which would be forfeited to the Punjab Government in the appropriate head of account. The bids would be opened on the same day at 3.30 p.m in the court of the undersigned. The bids in sealed cover be submitted with the Superintendent of this office, on any working day, after seeing the articles. The list of articles and instructions are also available with the Superintendent of this office.

The other terms and conditions will be disclosed at the time of opening the bids.


Dated:29.10.2014.


District & Sessions Judge,
Gurdaspur. ✓

Endst.No. 17900-01 /J.1 Dated 3/11/14

Copy forwarded for information and necessary action to:-

1. The Chief Editor, Jagbani (Punjabi), Jalandhar, with the request to publish the abovesaid tender notice in his news paper and send the bill to this office for payment.
2. All the Judicial Officers posted in this Sessions Division with the request to display the same on the notice board of their respective courts.
3. Daftri of this office also directed to display the same on the notice board of this office/court.


District & Sessions Judge,
Gurdaspur. ✓